

of Bihar and West Bengal, which, *inter alia*, includes utilisation of waters of the Tilaiya and Konar reservoirs for irrigation in Bihar, is at present under discussions. I would like to know from him whether this means—I am not clear about the meaning—that there are a large number of other issues also which are currently under consideration, and this particular question of water for irrigation purposes is to be part of some sort of a package settlement or package deal including other issues as well, and, if so, what are those other issues or is it that this particular issue is likely to be settled separately or independently or is it going to be some sort of a package agreement. The implication is not clear.

SHRI KEDAR NATH SINGH: There are certain other outstanding issues between the States of Bihar and West Bengal. All issues are under consideration. Besides Tilaiya and Konar reservoirs, there are some other projects, like, Ajaya river project in which both Bihar and West Bengal States are concerned. Then, there is the development project of Swarnarekha river in Bihar and Mayurakshi river project. There are some other projects for which acquisition of land is required. All these four or five issues are under consideration between the States Governments of Bihar and West Bengal.

MR. SPEAKER: Whether there is package programme? That is what the hon. Member wanted to know.

SHRI KEDAR NATH SINGH: We are trying to do it.

Construction of Quarters, during 1976-77

*284. **SHRI R. S. PANDEY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal before Government for construction

of more quarters of Types I and II during 1976-77 for Government staff; and

(b) if so, broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H.K.L. BHAGAT (a).)
Yes Sir.

(b) 696 type I and 1130 type II quarters are proposed to be taken up for construction during 1976-77.

SHRI R. S. PANDEY: Very good work is being done. Thank you very much.

SHRI S. R. DAMANI: There is an acute shortage of quarters in all metropolitan cities, like, Bombay, Calcutta and Madras. The officials who are transferred to these places find it very difficult to get accommodation. In view of this, may I know from the hon. Minister whether there is any programme of constructing more staff quarters in all these cities.

SHRI H. K. L. BHAGAT: I have with me the information. There are programmes for the construction of staff quarters in different cities and some staff quarters have been constructed. I have with me even the percentages of satisfaction in all these cities. If the hon. Member wants, I can give the information to him.

MR. SPEAKER: You can send it to him.

श्री अचल सिंह: क्या मंत्री महोदय बतायेंगे कि सरकारी कर्मचारियों की जो हजारों दरवास्तें मकानों के बास्ते लगी हुई हैं, उन्हें मकान नहीं मिल रहे हैं, तो कब तक उन को मकान मिल जायेंगे ?

SHRI H. K. L. BHAGAT: I cannot say as to when every Government servant will be able to get a quarter. I have with me the percent-

ages of satisfaction in different categories at present and what is likely to be the improvement. I have got figures for every city. If he wants, I can give the information to him.

श्री. शक्ति भूषण : अध्यक्ष जी, मकानों के लिए अब तक जितनी दरखास्तें आयी हैं, उन को मकान देने में सरकार असमर्थ है, हजारों एप्लीकेशन्स पेंडिंग पड़ी हुई हैं। लेकिन जो सरकारी कर्मचारी कोऑपरेटिव बनाए हुए हैं, 20, 25 साल हो गये, 10, 15 साल हो गये रिटायर हुए तो उन को भी आज तक कोई जमीन नहीं दी गई तो जो डी० डी० ए० की मोनोपली है उस में आप कोऑपरेटिव को क्यों नहीं शेर करने देते ताकि अधिक से अधिक जल्दी मकान लोग बना सकें ?

SHRI H. K. L. BHAGAT: This Question relates to construction of staff quarters by the Government. The hon. Member is asking another question about cooperative societies.....

श्री शक्ति भूषण : पेंडिंग एप्लीकेशन्स हैं जिन को मकान नहीं मिले हैं, तो सरकार जब नहीं बना कर दे सकती तो कोऑपरेटिव के माध्यम पर उन को बनाने दीजिये। यह दो सवाल कैसे हो गये ?

SHRI H. K. L. BHAGAT: This I cannot answer now.

SHRI INDRAJIT GUPTA: In spite of whatever programmes have been taken up, there is a very acute shortage of staff quarters and there is a big backlog of waiting applicants. I would like to know from the hon. Minister—I do not want him to give only the figures because that does not satisfy us very much whether there was some restriction on building up of staff quarters during the last few years particularly on account of shortage of steel, cement and so on. Government had issued instructions that in view of

the shortages of these essential building materials, there was to be some slowing down of the pace of construction. Now, those shortages are no longer there. Therefore, I want to know whether, in view of the prevailing situation, the figures which he has been wanting to give us reflect any acceleration or speed-up in the plans of construction so that the shortage may be removed within this plan period?

SHRI H. K. L. BHAGAT: That ban does not exist now; that ban has been lifted and certain quarters were constructed during 1974-75 and also during 1975-76 and we have a plan for 1976-77 also, the details of which can surely be given. But I would agree with you that the position is that it will not be possible to meet the whole demand with the funds made available. We had planned that by the end of the Fifth Five Year Plan, we should be able to satisfy 75% but we will not be able to do it because of the shortage of funds. But, with whatever funds are made available, work is being proceeded with.

श्री ओंकार लाल बेरवा : अध्यक्ष जी, मैं मंत्री जी से यह जानना चाहता हूँ कि इन के पास पहली और दूसरी टाइप के क्वार्टरों की कितनी लिस्टें आई हैं जिन से यह पता चलता हो कि इतने तक कर्मचारियों को क्वार्टर मिल चुके हैं और इतने बाकी हैं ?

SHRI H. K. L. BHAGAT: I have got the figures for different towns. Do you want them only for Delhi or for the whole country?

SHRI ONKAR LAL BERWA: Only for Delhi.

SHRI H. K. L. BHAGAT: For Delhi, the over-all percentage of satisfaction is as follows. The availability is 42.4 per cent so far as Type I is concerned: the demand is 27,583, availability is 13,202 and the shortage is

14,381; under construction, there are 447 and so the net shortage is 12,934. Then, the percentage of satisfaction...

MR. SPEAKER: You need not read out all the figures.

Utilization of Central loans for Housing by Maharashtra Government

*285. SHRI SHANKARRAO SAVANT: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total amount of subsidies and loans advanced to the State of Maharashtra for housing purposes during 1974-75 and 1975-76 and how they were utilised; and

(b) how much of these amounts were utilised every year for slum clearance and for constructing houses for middle classes?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT):

(a) and (b). A statement is laid on the Table of the Sabha.

Statement

All the social housing schemes being implemented by the Government of Maharashtra are in the State Sector. From 1st April, 1969, the Central financial assistance for all State Sector programmes, including Housing, is released by the Ministry of Finance in the shape of 'block loans' and 'block grants' without being tied to any particular scheme or Head of Development. The State Governments are free to earmark funds for various State Sector schemes, including Housing', according to the requirements and priorities to be determined by them. In view of this position, the Government of Maharashtra have intimated that it is not possible for them to indicate as to how much funds have been received by them from the Government of India as loan and subsidy for Housing during the years 1974-75 and 1975-76 nor is it possible for them to indicate how the block

Central assistance was utilised for various housing schemes in the State Sector.

Besides Central block assistance, the Ministry of Works and Housing allocated the following L.I.C. loans to the Government of Maharashtra for the years 1974-75 and 1975-76 for implementation of various social housing Schemes:—

	<i>Amount</i>
	(Rs. in lakhs)
1974-75	—99.00
1975-76	—86.88

SHRI SHANKARRAO SAVANT: I can understand that the State Government may not know how much of the loans and grants was utilised for housing, but they should at least know how much Central assistance was given as grants and loans between those two years.

SHRI H. K. L. BHAGAT: As explained, from 1st April 1969, the Central financial assistance for all State sector programmes, including Housing, is released by the Ministry of Finance in the shape of 'block loans' and 'block grants' without being tied to any particular scheme or Head of Development. The State Governments are free to earmark funds for various State Sector schemes, including 'Housing', according to the requirements and priorities to be determined by them. In view of this position, the Government of Maharashtra have intimated that it is not possible for them to indicate as to how much funds have been received by them from the Government of India as loan and subsidy for Housing. It is a total Plan assistance given as block grant and they are free to earmark any amount for housing. We asked them and, even recently, we sent them a telex but they said that for Housing they cannot give a separate figure.

As regards how much money was given to the Government of Maharashtra as total block loan or grant, I